

(b) and (c). Except for a sum of Rs. 353.50 crores drawn out of the P.L. 480 loans from U.S.A. which was not affected by the devaluation of the rupee, and which represented 1.3% of the total outstanding external debt of the Government of India on that date, increase in terms of rupees by 57.5% applied to all cases.

(d) Funds needed annually for the repayments of principal (and payment of interest) of the loans payable by the Government of India are provided in the annual budget, in terms of rupees. In terms of foreign exchange, Indian devaluation has no effect on the amounts; and they are paid out of India's external resources such as export earnings etc.

ADDITIONAL ASSISTANCE FOR KANGSABATI PROJECT, WEST BENGAL

3859. SHRI INDRAJIT GUPTA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the West Bengal Government has asked the Centre for additional assistance for the Kangsabati Project in the State;

(b) if so, the quantum of additional assistance asked for; and

(c) the decision taken thereon ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (c). The Government of West Bengal have made a request for a special assistance of Rs. 2 crores in the current financial year to accelerate the work on the Kangsabati project. This request is under consideration.

ADDITIONAL ALLOCATIONS TO INCREASE POWER GENERATING CAPACITY

3860. SHRI SITARAM KESRI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any assessment of the requirements of Power during the Fourth Five Year Plan has been made;

(b) whether Government have desired the Planning Commission to raise allocations to increase the power generating capacity; and

(c) if so, the reaction of the Planning Commission thereto ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). Yes, Sir.

(c) The Planning Commission are reassessing the State's Plan resources in the light of the recommendations of the Fifth Finance Commission. The revised allocation for power development programme as a whole and for power generation programme in particular will be known after the assessment has been completed.

SALES TAX ON SUGAR, TEXTILES AND TOBACCO

3861. SHRI J. M. BISWAS : Will the Minister of FINANCE be pleased to state :

(a) whether the State Governments have pointed out that they have suffered loss of potential increase in revenue by surrendering their rights to levy sales tax on sugar, textile and tobacco;

(b) the total revenue collected by Centre by additional excise duties levied on these commodities in the last three years; and

(c) whether the States have expressed their desire to get back their right to levy this tax on these commodities ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (c). The report of the Fifth Finance Commission shown that some State Governments had made submissions to this effect before the Commission. The recommendations of the Commission in this regard are proposed to be placed before the National Development Council for its consideration.

(b) *(Figures in lakhs)*

	1966-67	1967-68	1968-69
	1	2	3
Sugar	1,937	1,382	1,472
Tobacco	1,152	1,499	1,786
Textiles	1,989	1,940	2,093
TOTAL	5,078	4,821	5,351